

and (b) The following are the schemes costing more than Rs. 20 crores, which are included in the Annual Plan for 2000-2001 for Chennai Port Trust, which are at various stages of execution:—

- (1) Replacement of Tugs Venkat and Amaravathy
  - (2) Wharf Electric Cranes of Gantry Type 20T Capacity 3 Nos.
  - (3) Replacement of Dredger Coleroon
  - (4) Replacement of F.C. Vaigai
  - (5) Replacement of Tugs Mani and Palani
  - (6) Procurement of 32 T Bollard Pull Tugs
  - (7) Procurement of 15 T rope grabbing crane
  - (8) Procurement of Rail mounted quay cranes
  - (9) Harbour Mobile Cranes (2 Nos.)
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- (2) Construction of New Port at Ennre at Chennai
  - (3) Further Extension of Container Terminal at Bharathi Dock
  - (4) Augmenting additional Container Equipments at extended Container Terminal
  - (5) Extension of South Quay III and Modernisation of East Quay
  - (6) Modernisation of West Quay and Extension of North Quay.

#### **Surplus Land with Kandla Port**

3204. SHRI LALITBHAI MEHTA:

SHRIMATI S A VITA SHARD A:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact out of the land measuring 6920 acres, given on 27.2.1952, only 1769 acres of land has been utilised by the Kandla Port Trust for Gandhidham Township as on date;
- (b) whether the Government of Gujarat has drawn attention of GOI towards section 4(2) of the Indian Port Trust Act, 1908, claiming legal right of remaining land to be vested in the State Government; and
- (c) if so, whether the Government of India has still not transferred

[22 August, 2000]

RAJYA SABHA

and handed over the possession of 2354 acres of surplus land lying unutilised with KPT, needed for Gandhidham Town, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV): (a) Out of the total land measuring 6920 acre in the Gandhidham Township, about 5900 acres of land has been utilised by the Kandla Port Trust for various purposes.

(b) The subject major port is included in the Union list of the Constitution and the Kandla Port enjoys the status of major port. The land and water front within the notified area of the major port vest with the Union of India.

(a) Does not arise.

### **National Highways Link to Villages**

† 3205. SHRI RAJIV RANJAN SINGH:

SHRI RAJ MOHINDER SINGH:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(b) whether it is a fact that a number of villages and towns are situated within the radius of 10 Kilometer of National Highways in the Country;

(c) if so, whether Government are contemplating to formulate any scheme for linking these villages or towns with the national Highways; and

(d) if so, what are the broad outlines of the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) and (c) Ministry of Surface Transport is primarily responsible for development and maintenance of National Highways only. This Ministry has not formulated any scheme for linking villages and towns with the National Highways.

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† Original notice of the Question was received in Hindi.